Meetings of the Commission on Additional sources of Energy

*76. SHRIMATI NARGIS DUTT-SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the PRIME MINISTER be pleased to state:

- (a) the number of meetings Cf the Commission on Additional Sources of Energy held so far:
- (b) whether the Commission has adopted rules and procedure_g for its working; and
- (c) whether the Commission has adopted; any time-bound programme for various renewable energy resources and accelerated research and development?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) since it was set up in March, 1981 one meeting of the Commission for Additional Sources of Energy has been held.

- (b) The Commission has been give* full executive powers of the Government, both administrative and financial. At its first meeting, the Commission decided to have Rules and Procedures for it_s working similar to those of the Atomic Energy, Space and Electronics Commissions.
- (c) The Commission will intensify the pace Of development and demonstration, and thereafter utilisation of all types of renewable energy sources. A programme is being drawn out Indicating physical targets and activities, and investmentg on these over the Sixth Five year Plan period phased year-wise.

Missing antiques: from Metcalfe House

*77. DR. BHAI MAHAVIR. SHRI HARVENDAR SINGH HANSPAL:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the news item

- which appeared in the Indian Express 1 dated the 3rd April, 1981 under the caption "Antiques missing from Metcalfe House";
 - (b) if so, what are the details in thi_s regard;
 - (c) whether any inquiry has been ordered into the matter:
 - (d) whether a C.B.I, inquiry also took place recently into lossjmisap-propriation of stationery at the same laboratory;
 - (e) whether Government ar_e aware of the misappropriation of nearly Rs. 80,000 from thrift and credit society of the laboratory; an<5"
 - (f) if so, what action Government have taken in the matter?
 - I THE PRIME MINISTER (SHRIMATI INDIRA GANDHI); (a) Yes, Sir.
 - (b) The Defence Science Centre moved into Metcalf_e House, Delhi sometime in November, 1959—April 1960. No antiques, old piece_s of furniture, rare book_s or paintings were found at the time the Laboratory moved into it nor was anything found in its basement when it was opened during repairs; renovations of the building during May, 1979—August. 1980. Th_e new₃ item of alleged disappearance of antique_s from the building is. therefore, incorrect, insofar as the Defence Science Centre is concerned.
 - (c) Does not arise.
 - (d) Yes, Sir.
 - (e) Yes, Sir.
 - (f) Ag regards lossjmisappropria-tion ,of stationery disciplinary proceedings have already been initiated against the delinquent officials, as recommended by the C.B.I. As regards misappropriation of certain monies, belonging to th^ Employees Cooperative Thrift and Credit Society of the laboratory, this is a matter for action b_v the Managing Committee of the Society and the Registrar of Cooperative {Societies, and the same i_s being pursued. ^